

Duties of Sectional Officers of CPWD

1007. SHRI S. D. SOMASUNDARAM: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the replies given to Unstarred Question Nos. 7926 and 7941 on the 28th April, 1969 and state :

(a) whether the Sectional Officers working in C. P. W. D. are given the status of the officers of subordinates ;

(b) whether it is a fact that these Sectional Officers are treated as officers in fixing up responsibilities and as subordinates in treatment such as asking them to receive the Dak papers from offices different from their normal working place and to deliver Dak papers through peon-book etc. ; and

(c) whether it is also a fact that the Sectional Officers are placed only in the cadre of Class III status and are being denied the overtime allowance irrespective of their hard work in the field on the mere plea existing instructions without caring to take initiative to get the instructions changed to redress the grievances of the said subordinates and Officers ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) The Sectional Officers are in Class III service and are not gazetted Officers.

(b) No Sir.

(c) No, Sir. They are not entitled to claim overtime allowance because they hold supervisory posts. They are not the only category of Class III Officers who are placed in supervisory category not permitted to draw overtime allowance.

Shantilal Shah Committee Report on Pricing of Petroleum Products

1008. SHRI RAMACHANDRA VEERAPPA :

SHRI Y. A. PRASAD :

SHRI R. R. SINGH DEO :

SHRI RAGHUVIR SINGH SHASTRI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have taken a final decision on the Shanti Lal Shah Committee Report on Petroleum Prices ; and

(b) If so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). The Report of Committee is presently under consideration of the Government.

Provision of Light Points in Servant Quarters Blocks in North and South Avenue, New Delhi

1009. SHRI DEVEEKAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether many light points in the servant Quarters Blocks in North and South Avenues, New Delhi are not provided with bulbs by C. P. W. D. ;

(b) whether these light points are not fitted with locking arrangements to prevent loss of bulbs ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Bulbs are provided only in the light points in common places like staircases, corridors, lavatories and bath rooms in the servants' quarters blocks.

(b) and (c). Locking arrangements to prevent loss of bulbs had been made by the C.P.W.D. but these are subject to pilferage.

Setting up of Aluminium Plant at Korba

1010. SHRI D. V. SINGH : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be